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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**




C.P. No. 173/241-242/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018**

Name of the Company: Jignesh Ramesh Patel & Ors.
V/s.
HR Patel Granites Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHASHVATA SHUKLA	ADVOCATE	APPLICANT	
2.	BRIJESH GHANDHAR	ADVOCATE	RESPONDENT	
3.	SIDDHANT. R. SHAH	ADVOCATE	RESPONDENT	

ORDER

Learned Advocate Mr. Shashvata Shukla present for Petitioner. Learned Advocate Mr. Brijesh Ghandhar with Learned Advocate Mr. Siddhant Shah i/b Learned Advocate Mr. Yogesh Ravani present for Respondents no. 1 to 3.

Objections of Respondent filed.

List the matter on 23.02.2018 for hearing before admission.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 22nd day of January, 2018.